

HARYANA VIDHAN SABHA

Un-Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 29th March, 2016.**

Permission to Builders

339. SH. KARAN SINGH DALAL, M.L.A. : Will the Chief Minister be pleased to state :-

- a) the name of Builders who have been given permission to carry on the works of construction of Housing projects /Flats construction in the state during the year 2012 to till date;
- b) whether the builders at "a" above have allotted flats to the persons of Economical weaker sections of the society;
- c) the names of such defaulting Builders who have not allotted flats to EWS peoples; and
- d) the action taken against such defaulting Builders ?

**Chandigarh:
The March, 2016**

**SUMIT KUMAR,
Principal Secretary,
Haryana Vidhan Sabha**